<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

DFR NO. 4092 OF 2016

Dated: 24th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

 M/s S.P.S. Steel Rolling Mills Ltd. & Ors.
 ...Appellant(s)

 Vs.
 Himchal Pradesh Electricity Regulatory Commission & Anr.
 ...Respondent(s)

 Counsel for the Appellant(s)
 :
 None

<u>ORDER</u>

None for the appellant. However, in the interest of justice, two weeks time is granted to cure the defects.

List the matter on 16.08.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt